राष्ट्रीय साम में पहि

1809. भी बास्तेम रस :

भी भारत सिंह भीहाम :

भी स्थामसास जुवे :

न्या उप प्रधान मंत्री तथा विरा मंत्री यह बताने - की छवा करेंगे कि :

(क) क्या इस वर्ष राष्ट्रीय आप में कृष्टि होने -की सम्भावना है ;

(4) बर्षि हा, तो किन कारणों ते ; धौर

(ग) गत दी चार्चों की साथ की तुलनों में इस अमें कितनी वृद्धि होगी?

भित्त नंतालय में राज्य नंती (वी सतील सहवाल): (4) जीर (क). मुख्य रथ से हिल्वि उत्पादन में 2 प्रतिवात तथा प्रौधोगिक उत्पादन में लगवग 8 प्रति-मत की वृद्धि होने के परिणामत्वचप, वासू वय में राज्य्रीय जाय में 3.5 वतिकत की वृद्धि होने की तल्जावना है।

(ग) 1977-78 तथा 1978-79 के वर्षों को एक क्षाय लेने पर राष्ट्रीय झाय में लगभव 11 जॉलबत की वृद्धि होगी।

12 Bat.

PAPERS LAID ON THE TABLE

Ameraft (Second Amendment) Rules, 1978

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): I beg to ky on the table a copy of the Aircraft (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 19 in Gaussite of India dated the 6th Januury, 1979, under section 14Å of the Aircraft Act, 1984, together with an explanatory noise. [Flaced in Library. See No. Lfr-4661/79]. REVIEW AND ANNUAL REPORT OF STATE CHEMICALS AND PHARMACEUTICALS COR-POSITION OF INDER LIMITED, NEW DELET, FOR 1977-78, EXPORT OF MOSSIES AND SALTED CASHEW KREWELS (INSUCTION) AMDT, RULE, 1979 AND ANNUAL RE-PORTS FOR 1975-76 AND 1976-77 OF TOBACCO BOARD, LAKSHMIPURAM (GUNTUR)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): I beg to lay on the Table:---

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:---

(i) Review by the Government on the working of the State Chemicals and Pharmaceuticals Corporation of India Limited New Delhi for the year 1977-78.

(ii) Annual Report of the State Chemicals and Pharmaceuticals Corporation of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Libarary. See No. LT-4002/79].

(2) A copy of the Export of Roasted and Salted Cashew Kernels (Inspection) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 7 in Gazette of India dated the 6th January, 1979, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT-4003/79].

(i) Annual Report of the Tobacco Beard Lakshmiguram (Guntur) for the year 1975-76 together with Audited Accounts. (ii) Annual Report of the Tobacco Board, Lakshmipuram (Guntur) for the year 1976-77 together with Audited Accounts.

(4) Two statement (Hindi and English versions) regarding Review on the working of the Board for the year 1975-76 and 1976-77. [Placed in Library. See No. LT-4004/79].

ANNUAL REPORT AND AUDIT REPORT OF ACCOUNTS OF NATIONAL COOPERATIVE UNION OF INDIA, NEW DELHI FOR 1977-78, ANNUAL REPORT OF NATIONAL COOPERATIVE DEVELOPMENT CORPORA-TION, NEW DELHI, FOR 1977-78 AMB ANNUAL REPORTS OF NATIONAL COUNCEL FOR COOPERATIVE TRAINING, NEW DELHI FOR 1976-77 AND 1977-78 WITH AUDITED ACCOUNTS

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL, SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): I beg to lay on the Table: ----

(1) A copy of the Annual Report (Hindi version) of the National Cooperative Union of India New Delhi, for the year 1977-78. [Placed in Library. See No. LT-4005/79].

(2) A copy of the Audit Beport (Hindi and English versions) on the accounts of the National Cooperative Union of India New Delhi, for the year 1977-78. [Placed in Library. See No. LT-4006/79].

(8) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1977-78, under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No. LT-4007/79].

(4) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1976-77 together with the Audited Accounts. [Placed in Library. See No. LT-4007/79]. (5) A copy of the Annual Report. (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1977-78, together with the Audited Accounts. [Placed in Library. See No. LT-4007/79].

PUBLIC ACCOUNTS COMMITTEE

STATEMENTS

SHRI VIJAY KUMAR MALHOTRA (South Delhi): I beg to lay on the Table the following statements (English and Hindi versions):

(1) Statement showing replice of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Thirty-fifth Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendations contained in their Hundred and Seventy-ninth Report (Fifth Lok Sabha) on Production of Pilio Virus Vaccine.

(2) Statement showing final replies of Government to the recommentions contained in the Chapter V and the action taken replies on the recommendations made in Chapter F of the Forty-first Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendation contained in their Hundred and Eighty-first Report (Fifth Lok Sabha) on Emergency Agricultural Production Programme.

12.03 hrs.

BUSINESS OF THE HOUSE

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अन तवा संवतीय कार्य नंतालय में राज्य पैझी (ची सारंग साव) : प्राञ्चया महोवय,प्रापकी अख्या के वे दोषणा करता हूं कि 6 नार्थ, 1979 के बारज्य